F. No. 1(5)/Enf-I/FSSAI/2012
Food Safety and Standards Authority of India
Ministry of Health and Family Welfare

FDA Bhavan, Kotla Road,
New Delhi-110002
Date: 25th September, 2014

OFFICE MEMORANDUM

Subject: Renewal of license for which NOCs/PNOCs has been issued by PA division.

This is to inform that in cases where the PNOCs/NOCs issued for food product(s) by FSSAI has expired and the outcome of risk assessment is awaited, the license in such cases shall be renewed. The validity of such renewed license shall be subject to the outcome of the final risk assessment by FSSAI. The outcome will determine action for renewal/suspension/cancellation of the license issued.

(S. Dave)
Advisor

To

1. All Central Licensing Authorities
2. All Food Safety Commissioners
3. All Directors of FSSAI
4. FSSAI, Website

Copy to:
1. P.P.S to CP
2. P.S to CEO